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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

CP NO. 417/2005 IN
OA NO. 1537/2004

This the 27th day of January, 2006

HON'BLE MR. JUSTICE M.A.KHAN, VICE CHAIRMAN (J)
HON'BLE MR. N.D.DAYAL, MEMBER (A)

1. Smt. Dulari Devi
Wd/o Late Sh. Raj Pal Singh,
R/o Q.No.268, Aliganj, Lodhi Road,
New Delhi.
2. Smt. Basanti,
Wd/o Late Sh. Man Singh,
R/o Village Jakoda, Distt. Rohtak (Har).

(By Advocate: Sh. Yogesh Sharma)

Versus

Sh. R.S.Mooshari
Director General
BSF, BSF Head Quarters, CGO Complex,
Lodhi Road, New Delhi.

(By Advocate: Sh. M.K.Bhardwaj proxy for
Sh. A.K.Bhardwaj)

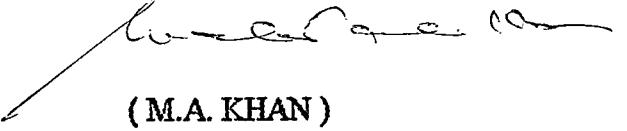
ORDER (ORAL)

Hon'ble Mr. Justice M.A.Khan, Vice Chairman (J)

Learned counsel for parties stated that order of this Tribunal dated 5.1.2005 passed in OA-1537/2004 has been complied with. Counsel for applicant does not press the contempt petition.

2. Having regard to the fact that the respondent has implemented the order of this Tribunal, we also deem fit that the case should not be proceeded further. Accordingly Contempt Petition is dismissed. Notices are discharged.


(N.D.Dayal)
Member (A)


(M.A. KHAN)
Vice Chairman (J)

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